

consultants. May I know at what stage is this examination and by what time it is likely to be completed or it is expected to be completed?

Sardar Swaran Singh: I did not say that they are contemplating to impose penalty. What I said was, the question as to whether a penalty should or should not be imposed, or whether it is a case to impose penalty are matters that are always being considered between the Hindustan Steel Limited, the contractors and the consultants, and in the light of their discussion and the violation of any term in the contract appropriate results will flow.

राष्ट्रीय अनुशासन योजना

+

- *५७१.
- श्री भक्त दर्शन :
 - श्री स० चं० सामन्त :
 - श्री सुबोध हंसबा :
 - श्री रा० च० माझी :
 - श्री हरिश्चन्द्र माधुर :
 - श्री पांगरकर :
 - श्री हाल्वर :
 - श्री हेम बरुआ :
 - श्री इ० मधुसूदन राव :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय अनुशासन योजना के अन्तर्गत किये गये कार्य, खर्च और बच्चों के प्रशिक्षण कार्य में अब तक की गयी प्रगति की विस्तृत रिपोर्ट पटल पर रखी जायेगी ; और

(ख) १९६०-६१ में इस योजना के विकास का कार्यक्रम क्या है ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) और (ख). बिबरण सभा-पटल पर रक्त दिया गया है। [बिब्लिये परिशिष्ट २, अनुबन्ध संख्या ६]

[(a) and (b). A statement is laid on the Table of the Lak Sabha. (See Appendix II, annexure No. 6)]

श्री भक्त दर्शन : इस विवरण में यह स्पष्ट हो जाता है कि यह योजना बहुत लोक-प्रिय सिद्ध हुई है और सन् १९५८-५९ के लिए जो लक्ष्य निर्धारित किये गये थे अभी तक उनसे भी अधिक सफलता इसे प्राप्त हो चुकी है। अतः मैं जानना चाहता हूँ कि सारे देश के प्रत्येक राज्य के प्रत्येक विद्यालय में इसे चलाने के लिए कौन से कदम उठाए जा रहे हैं ?

डा० का० ला० श्रीमाली : तीसरी पंच-वर्षीय योजना में यदि धनर्गाह उपलब्ध हो गयी तो हमें आशा है कि इस काम को ज्यादा आगे बढ़ाया जा सकेगा।

श्री भक्त दर्शन : क्या यह मत्य है कि युवकों के और छात्रों के अनुशासन के लिए और शारीरिक विकास के लिये जितनी भी योजनाएं इस समय इस देश में चल रही हैं उनमें यह योजना सबसे कम खर्चीली है ? और इसलिये क्या गवर्नमेंट यह विचार कर रही है कि उन सब का सामंजस्य करके सब को इसी में मिला दिया जाए, या एक और नई योजना इसी तरह की चालू की जाय ?

डा० का० ला० श्रीमाली : मैं यह तो निश्चित रूप में नहीं कह सकता कि यह योजना सबसे कम खर्चीली है। शिक्षा के काम लिए तो खर्चा करना होता है, बिना खर्च के अच्छा काम नहीं हो सकता। लेकिन माननीय सदस्य को मालूम है कि एक कमेटी नियुक्त की गयी है जो यह जांच कर रही है कि इन सब योजनाओं में ज्यादा से ज्यादा कोऑर्डिनेशन किस प्रकार से हो सके।

Shri Hem Barua: In view of the fact that indiscipline starts at the school stage, may I know whether the Government have so far assessed the result of the scheme in the States where it is being put into operation and whether they are satisfied with it? If they are satisfied with it, may I know if they propose to extend it to the other States particularly the border States like Assam?

Dr. K. L. Shrimali: I just answered the question. I said that a committee has been appointed to go into all the schemes which are at present in operation including the national discipline scheme and we will have to await the report of this committee before further action can be taken in this matter.

Shri Harish Chandra Mathur: The scheme has suffered a serious setback, not for want of funds. In fact, there is a great shortfall according to the statement before us. Suitable instructors were not available as is stated here. May I know why the instructors could not be trained in the years 1958-59 and may I also know what is the programme which has been chalked out? What is the total number required and what is the number of instructors who are being trained?

Dr. K. L. Shrimali: The reasons for the shortfall are also explained in the statement: non-availability of the right type of candidates for appointment as instructors; lack of suitable accommodation for starting training camps for instructors simultaneously in the different parts of the country and delay on the part of the State Governments for introduction of the scheme in their territories. So, it is not just one reason. There are three reasons for the shortfall in expenditure. The hon. Member will also see that in the last two lines, it is indicated that we propose to introduce a scheme in over 1,000 schools in the various States by the end of the year 1960-61. That will give the hon. Member a rough idea as to the extent to which the scheme will expand during the forthcoming year.

Shri Palaniyandy: There are only five or six States which have introduced the scheme. May I know whether the Government will come forward to introduce the scheme in other States also if those States are willing to take up the scheme?

Dr. K. L. Shrimali: As I said, it is our intention to expand the scope of the scheme and if all the State Governments will co-operate and also

contribute something, we will be able to expand it more rapidly.

सेठ अचल सिंह : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि विद्यार्थियों में डि-प्लिन की जो कमी हो रही है, उसको ध्यान में रखते हुए क्या सरकार उनको मारल एजुकेशन देने की किसी स्कीम पर विचार कर रही है ?

डा० का० ला० श्रीमाली : यह तो इस प्रश्न से नहीं उठता है। यह एक विशेष योजना के बारे में प्रश्न था। जैसा कि माननीय सदस्य महोदय को मालूम है, उस सम्बन्ध में भी सरकार जांच कर रही है। कमेटी नियुक्त की गई थी, जिसकी रिपोर्ट अभी आई है। सेंट्रल एडवाइजरी बोर्ड ने उसकी जांच की थी और गवर्नमेंट उस पर विचार कर रही है।

Shri Joachim Alva: May I know why the Ministry took over the scheme with such niggardly financial interests, in view of the fact that it has been fostering so much the discipline schemes in the face of such indiscipline in the universities?

Dr. K. L. Shrimali: I am afraid the hon. Member has not looked into the statement. The statement clearly indicates that we have not been able to spend as much as we had provided for for the scheme, and the reasons have been explained as to why there has been a shortfall in expenditure. The Ministry of Education is not niggardly. We are trying to make greater and greater provision for the scheme, and in fact, the hon. Member will find that every year the expenditure is increasing, and it is not on account of lack of provision for adequate funds but on account of the lack of proper personnel and certain difficulties in operating the scheme in the States.

Shri Dige: In view of the fact that in Bombay State, there is a physical instructor-cum-teacher in every high school, having a diploma in Physical Education, I want to know what more training do these people give to their

children in the high schools, under this scheme.

Dr. K. L. Shrimali: I do not know what the hon. Member wants. If he wants to know whether this scheme is superfluous in the case of those institutions which have already got physical instructors . . .

Shri Dige: What more instruction do they give?

Mr. Speaker: The hon. Minister must first of all know what exactly is being done there so that he may compare it with what is going to be done. Therefore, he may ask for notice.

Shri Dige: Only physical training is given.

Mr. Speaker: Probably some drill and gymnastics are being gone through. If the hon. Minister is not aware of the curriculum there, he may say that he wants notice.

Dr. K. L. Shrimali: It is difficult to answer a question like this. The hon. Member wants to know whether some kind of physical training is being imparted in the educational institutions. He does not tell me what kind of training is there. But I may tell the House—whether this scheme is superfluous or not—that it is difficult to answer a question like that.

Mr. Speaker: I understand the difficulty.

Shri Achar: I find from the statement that only some seven States have taken up the work in their schools. None of the southern States have taken up the work. There is not a single institution in any of the southern States which has taken up the work. May I know the reason?

Dr. K. L. Shrimali: The reason is obvious. In the beginning, this scheme was started primarily for the refugees in the States where the refugees were mostly settled. They were mostly settled in the eastern and the northern parts of the country. Now, we are expanding the scope of

the scheme and we are moving southwards also. I hope in course of time we will expand the scheme so as to cover the whole country.

Sbri Harish Chandra Mathur: May I put a basic question? The scheme has been adopted by the Education Ministry. May I know why it is not being made an integral part of the educational system, instead of running it as a parallel show?

Dr. K. L. Shrimali: I have already answered that question. The Government have appointed a co-ordination committee. This committee is going into all kinds of schemes which are being operated in these educational institutions, and we must await the report of this committee before we can take a decision in this matter.

श्री भक्त दर्शन : श्रीमान्, क्या यह सत्य नहीं है कि देश के प्रत्येक राज्य में और लगभग प्रत्येक विद्यालय में शारीरिक व्यायाम के शिक्षक पहले से ही मौजूद हैं और क्या सरकार इस बात पर विचार कर ही है कि उन्हीं को इस नई योजना की ट्रेनिंग देकर प्रशिक्षकों की कमी को दूर कर दिया जाये ताकि साथ ही इस योजना का भी अधिक प्रसार हो सके ?

डा० का० सा० श्रीमाली : यह सत्य नहीं है, क्योंकि बहुत सारे स्कूल और विद्यालय ऐसे हैं, जहाँ कोई फिजिकल इन्स्ट्रक्टर नहीं है।

Bangalore Corporation Buildings

†
*572. { Shri Keshava:
Shri Agadi:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the then Defence Minister had given a site to the Government of Mysore at the instance of the Bangalore Corporation to build Corporation buildings thereon;

(b) whether he is aware of the fact that the Prime Minister had laid the